

High Court of Karnataka
Bengaluru
Dated: 16th April 2024

NOTIFICATION NO. HCDB – 79 / 2024

In modification of earlier Notification No.HCDB – 43 / 2024, dated 22nd February 2024, the sittings of the Hon'ble Judges in the Court Halls of Dharwad Bench from 18th April 2024 are arranged as mentioned below:

Sl. Nos.	Name of the Hon'ble Judge	Court Hall Nos.
1	Hon'ble The Chief Justice	1
2	Hon'ble Mr. Justice M.I.Arun	2
3	Hon'ble Mr. Justice E.S.Indiresh	3
4	Hon'ble Mr. Justice Ravi V. Hosmani	4
5	Hon'ble Mr. Justice Shivashankar Amarannavar	5
6	Hon'ble Mrs. Justice M.G.Uma	6
7	Hon'ble Mr. Justice Hanchate Sanjeevkumar	7
8	Hon'ble Mr. Justice Umesh M.Adiga	8
9	Hon'ble Mr. Justice Ramachandra D. Huddar	9
10	Hon'ble Mr. Justice Vijaykumar A.Patil	10

By Order of Hon'ble The Chief Justice

Sd/-
(M.Chandrashekar Reddy)
Registrar (Judicial)

Date: 16.04.2024

HIGH COURT OF KARNATAKA AT DHARWAD BENCH
MODIFIED SITTING LIST OF HON'BLE JUDGES WITH SUBJECTS
ASSIGNED TO THEIR LORDSHIPS WITH EFFECT
FROM THURSDAY THE 18TH APRIL 2024

Priority will be given to old cases

PART A

Sl. No.	SITTINGS AND SUBJECTS	REMARKS
1	<p>Hon'ble Mr.Justice Shivashankar Amarannavar</p> <p>Writ Petitions (Service, Labour and Education) -Preliminary Hearing / Admissions, Orders and Final Hearing</p> <p>Criminal Petitions of all kinds and WPs under Articles 226/227 r/w Sec. 482 Cr.P.C - Preliminary Hearing / Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<p>Physical hearing / Video Conferencing (optional)</p>
2	<p>Hon'ble Mrs. Justice M.G.Uma</p> <p>Writ Petitions (LAC, HRC, Excise, Cinema, MV, LR, KLR, KLRA, Tax, CS, KDR, KVOA, SC/ST and ULC) -Preliminary Hearing / Admissions, Orders and Final Hearing</p> <p>Regular First Appeals - Admissions, Orders and Final Hearing</p> <p>Criminal Revision Petitions - Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<p>Physical hearing / Video Conferencing (optional)</p>

<p>3 Hon'ble Mr. Justice Hanchate Sanjeevkumar</p> <p>Regular Second Appeals - Admissions, Orders and Final Hearing</p> <p>Intellectual Property Rights Cases including Referred original suits - Admissions, Orders and Final Hearing</p> <p>Execution First Appeals & Execution Second Appeals - Admissions, Orders and Final Hearing</p> <p>Criminal Appeals Admissions, Orders and Final Hearing</p> <p>All Civil matters (Single Judge) not assigned to any Court - Admissions, Orders and Final Hearing</p> <p>Thursday and Friday at 2.30 PM RSAs – Final Hearing as per Advance List No.I</p> <p>Specially assigned cases</p>	<p>Physical hearing / Video Conferencing (optional)</p>
---	--

By Order of Hon'ble The Chief Justice

Sd/-
(M.Chandrashekar Reddy)
Registrar (Judicial)

Date: 16.04.2024